

Annexure-1
Name of the corporate debtor: ANIL LIMITED (In Liquidation); Date of commencement of liquidation:25.10.2018; Revised list of stakeholders as on: 17.09.2021
List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected
1	STATE BANK OF INDIA	-	11/5/2018	1,567,502,184	1,567,502,184	Secured	0	YES	<p>Primary Security: (1)Working Capital: Pari passu first charge on the entire current assets of the Company including but not limited to Receivables, Stock in process, Finished goods, Consumables, Stores etc with other member banks of the consortium. (2)Corporate Loan: Pari passu first charge on entire fixed assets of the Company including but not limited to Land, Building and Plant & Machinery situated at EP nos.137 to 141, Near Vora's Roja, Anil Starch Road, Bapunagar, Ahmedabad with other member banks of the consortium. (3)Collateral Security: Working Capital Limits: Pari Passu second charge on entire fixed assets of the Company including but not limited to Land, Building and Plant & Machinery situated at EP nos.137 to 141, Near Vora's Roja, Anil Starch Road, Bapunagar, Ahmedabad with other member banks of the consortium. (4)Corporate Loan: Pari Passu second charge on the entire current assets of the Company including but not limited to Receivables, Stock in process, Finished goods, Consumables, Stores etc with other member banks of the consortium.</p>	0	15.55	0	0	0	0
2	SVC CO-OPERATIVE BANK LTD	-	11/20/2018	668,461,150	668,461,150	Secured	0	YES	<p>Primary Security Working Capital: 1st pari passu charge by way of Hypothecation of stock / Book Debts Security for TL. Exclusive charge by way of Hypothecation of Plant and Machinery acquired out of Bank Loan. 1st pari passu charge by way of Hypothecation of Plant and Machinery and other fixed assets. Collateral Security Working Capital: First pari passu charge by way of equitable mortgage of project land at Vora's Roja Anil Starch Road, Bapunagar (Ahmedabad) and building there on (Situated at Final Plot No. 137 to 141, T. P. Scheme No.12, Monje, Naroda, Taluka, City (Ahmedabad) Term Loan: Second Pari passu charge by way of Hypothecation of Plant and Machinery and other Fixed assets. Second Pari Passu Hypothecation of Stock/Book Debts Valuation Report by Gajjar TechnoEconomic Consultants Pvt. Ltd. dated 15.11.2015 Plot Nos. 137 to 141, Bapunagar, Ahmedabad FMV: Rs.930,00,00,000/- RV: Rs.635,00,00,000/- DYC: Rs.745,00,00,000/- SVC Bank Share: 5.92%</p>	0	6.63	0	0	0	0
3	IFCI LTD	L74899DL199 K2GB53677	11/22/2018	1,218,699,954	1,218,699,954	Secured	0	YES	<p>Details of Security available with different facilities of IFCI to the corporate debtor (Anil Limited) are as follows: Corporate Loan of Rs.75 Crore Loan Code : 2140040001 • First pari passu charge on the entire fixed assets of the Company. • Second pari passu charge on all current assets of company. • As per initial sanction time was allowed for security creation however the initial disbursement was made on the basis of subsequent charge over the assets by way of deed of hypothecation entered between AL and IFCI Limited dated 14/07/2014, subsequently the security stipulated was perfected and security was held by Security Trustee. • The security has been created in favour of the security Trustee i.e. PNB Investment Services Ltd acting on behalf of the lenders including IFCI. • Custody certificate letter dated 2nd May 2015 issued by Security Trustee (PNB Investment Services Limited). • Post Dated Cheques (PDCs) for principal and interest repayment Book value of P&M was Rs.257.59 Crore as per audited financials for FY. 2015 and distress sale value for land & building was considered at Rs.476.17 Crore in June- 2015. Corporate Loan of Rs.45 crore Loan Code : 2150040001 • Exclusive first charge on entire fixed assets of Anil Mega Food Park Pvt. Ltd (AMFPL) at Savli-Bardola, giving security cover of minimum 1.75 times on DSV basis. IFCI have charge over 75416 sq meters of land at Landapura at village Taluka and 277875 sq mts of land at village Faldi at Sali Taluka Memorandum of entry/deed of mortgage and declaration and undertaking for the same dated 14/07/2015. • Corporate Guarantee of Anil Mega Food Park Pvt. Ltd. • PDCs for interest & principal payment, Demand Promissory Note dated 11 June 2015. Distress sale value of land mortgaged is Rs.48.88 Cr. as per valuation report dated 08.03.2017.</p>	0	12.09	0	0	0	0

4	BANK OF INDIA	U9999MH190 6PLC000243	11/23/2018	3,476,832,016	3,476,832,016	Secured	0	YES		0	34.49	0	0	0	0	
5	PUNJAB NATIONAL BANK	-	11/23/2018	625,241,981	624,965,965	Secured	0	YES	Pari passu charge on current assets, fixed asset, plant and machinery and immovable property in favour of consortium bank lead by BOI. a. Stock and receivables: MV Rs.595.23 Cr., RV Rs.595.23 Cr. as per stock statement dated 31.10.16 b. Fixed asset & Immoveable property Fair Value Rs.906.22 Cr. Liquidation value Rs.762.50 Cr as per Valuation done under CIRP.	0	6.20	0	0	276,016	0	No proof provided with regards to legal expense.
6	IDBI BANK LIMITED	L65190MH200 4G01148838	8/26/2019	2,524,722,108	2,524,722,108	Secured	0	YES	Primary: For WC Limits: 1st charge ranking pari-passu with BOI, PNB & SBI by way of hypothecation of Stocks of Raw Materials, Semi-Finished Goods, Finished Goods, Stores & Spares, Packing Materials and Book Debts & Receivables of the company. - latest execution date 25.06.2015 For Corporate Loan: First pari passu charge over the fixed assets of the company along with other Corporate Loan lenders. - latest execution date 25.06.2015 Collateral: For WC Limits: 1st charge by way of equitable mortgage on the fixed block of the company ranking pari passu with Bank of India, Punjab National Bank and SBI. - latest execution date 25.06.2015 For Corporate Loan: 2nd pari passu charge on current assets of the Company - latest execution date 25.06.2015.	0	25.04	0	0	0	0	Claim assigned to the extent of security interest owned by CDI.
Total				10,081,459,393	10,081,183,377					100.00			276,016			